

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 122

CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

Vs.

Celebration City Projects Pvt. Ltd.

.... Petitioner

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 26.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Dr. U.K Chaudhary, Sr. Adv. with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Mr. Dhruv Gupta, Advs.

For the Respondent(s):-

Mr. K. Datta, Ms. Pallavi Srivastava, Advs. for CD
Mr. Sandeep Buraria, Ms. Pankhuri Jain, Advs. for CA-790/18, 791/18 & 1013/19
Mr. Sanjeev Kataria, Adv. for Red Mall
Mr. Gursat Singh, Adv. for Ex. Director (Sanjay Agarwal) & for group employees of CD

ORDER

For order see, CP No. (IB)-740(PB)/2018.

26.08.2019
Aarti Makker